NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A.No.550/KB/2017

(V.P.Singh)

Member (J)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company Under Section		Alcove Construction Pvt.Ltd & Anr 230-232		
(.	CA SHASE	+ ACHANAL	DETITIONER	A27111

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Sd

Member (J)